QUICKLY.

Tarun Tejpal sentenced to 10 years in rape case

Panaji: Journalist Tarun Tejpal was convicted for rape and sentenced to 10 years of rigorous imprisonment by the Bombay High Court on Thursday in a 2013 case that he was acquitted in at the trial court five years ago. The High Court termed the trial court's 2021 verdict as "perverse", noting that it fell for the notion that a sexual assault complainant must be a "perfect victim" and conduct herself in a certain way to appear credible. The 62-year-old journalist claimed that he was a political victim and would approach the Supreme Court to challenge his conviction. PTI

Swan Defence bags ₹750-cr export orders

Ahmedabad: Swan Defence and Heavy Industries (SDHI) has secured an export contract worth up to ₹750 crore from the Denmark-based towage operator Svitzer A/S to build four advanced TRAnsverse 3200 harbour tugs, marking the Indian shipbuilder's fourth consecutive overseas order. The vessels will be built at SDHI's shipyard in Pipavav, Gujarat, with deliveries scheduled to commence in early 2028, the company said on Thursday. OUR BUREAU

Cabinet approves ₹23,731-crore GOBARdhan bioenergy scheme

GROWTH CATALYST. Scheme aims to boost rural bioeconomy by fixing key bottlenecks

Our Bureau
New Delhi



ENERGY DRIVE. The scheme intends to increase domestic compressed biogas production nearly ten-fold and mobilise largescale private investment

The Cabinet on Thursday approved GOBARdhan, or the National Circular Bioenergy Scheme, with a total outlay of ₹23,731 crore, or roughly $2.5 billion. The scheme aims to address long-standing bottlenecks such as assured offtake, stable pricing, evacuation infrastructure and efficient feedstock aggregation.

The scheme intends to increase domestic Compressed Biogas (CBG) production nearly ten-fold, mobilise large-scale private investment and create a vibrant circular bio-economy across the country.

"GOBARdhan marks a defining moment in India's clean energy journey. It will transform the country's abundant agricultural residue, cattle dung, press mud, municipal organic waste and other biomass resources into clean fuel, organic manure, rural income and national economic value," the government said.

FUTURE FUEL

The scheme, which will be implemented from FY27 to FY36, will establish CBG as a major pillar of India's future energy mix through assured demand, remunerative and stable pricing, capital assistance, pipeline infrastructure, credit support and technology development, it added.

The government is focusing on six growth engines under the GOBARdhan scheme — assured off-take, stable pricing, capital assistance, developing pipeline infrastructure, credit guarantee and ecosystem challenge fund.

CRITICAL GAPS

Welcoming the initiative, Sanjay Ganjoo, Director General, Indian Federation of Green Energy, told *businessline:* "India generates nearly 500 million tonnes of agricultural residue annually, much of which is still burned in the fields, contributing to severe air pollution. With only about 216 CBG plants commissioned against the ambitious CBG blending targets, project viability has been constrained by inadequate synchronisation between CBG production and city gas distribution networks."

By supporting both production and distribution infrastructure, the government has addressed the sector's most critical challenges. Assured offtake and pipeline connectivity will improve project bankability, enhance investor confidence and provide lenders with the long-term revenue visibility required to finance projects, he noted.

"Beyond clean energy, every CBG plant will stimulate local economic activity through feedstock collection, transportation, plant operations and organic manure management, generating sustainable employment and additional income for rural communities," Ganjoo emphasised.

Indian Biogas Association President AR Shukla also welcomed the latest policy push, adding that the sector has long argued that biogas needed three things — a remunerative price, assured offtake and capital support, which this scheme delivers.

Moving from roughly 300 operating plants towards 5,000 will create lakhs of rural jobs, he added.

Varun Karad, CEO of Renergy Dynamics, pointed out that the proposed credit guarantee and capital support mechanisms under the scheme should significantly improve project bankability and attract greater participation from developers, lenders, infrastructure investors and climate-focused funds.

Daily rooftop solar installations under PM Surya Ghar cross 16,300

Rishi Ranjan Kala
New Delhi



Minister for New & Renewable Energy Pralhad Joshi PTI

Minister for New & Renewable Energy Pralhad Joshi said on Thursday that residential rooftop solar power installations have risen from just 5,000 per day in October last year to more than 16,300 daily under the PM Surya Ghar: Muft Bijli Yojna (PMSG: MBY).

Speaking at the CII International Energy Conference & Exhibition, he noted that the cumulative rooftop solar generation capacity, which includes government buildings, had reached 14 gigawatts (GW).

"The scheme has expanded to benefit 50 lakh households. The pace of installations has accelerated more than three-fold, from around 5,000 installations per day in October 2025 to over 16,000 per day in July 2026," Joshi said.

More than 12 lakh households had earned around ₹421 crore by selling surplus electricity, he added.

The scheme has helped create a nationwide rooftop solar ecosystem while supporting domestic renewable energy manufacturing. India is also approaching the landmark of 300 GW of installed non-fossil fuel power capacity and remains firmly on course to achieve its target of 500 GW by 2030, he added.

POLICY SUPPORT

The Minister highlighted several policy and regulatory initiatives by the government to strengthen the renewable energy ecosystem and to support industry growth.

These include the PLI Scheme for High Efficiency Solar PV Modules, the Green Energy Corridor programme, the reduction of GST on renewable energy devices and components, the extension of Basic Customs Duty exemptions on capital goods for lithium-ion cell manufacturing for Battery Energy Storage Systems (BESS), and the launch of the Renewable Energy Equipment Import Monitoring System.

KEY PILLAR

Highlighting the critical role of manufacturing in the energy transition, Minister of Steel and Heavy Industries HD Kumaraswamy, said, "As India accelerates its clean energy transition, energy security is no longer defined solely by access to resources. It is shaped by our ability to manufacture, innovate and build resilient domestic supply chains for the technologies of the future."

The ₹18,100-crore Production Linked Incentive (PLI) Scheme for Advanced Chemistry Cell (ACC) batteries is supporting domestic battery manufacturing capacity and reducing import dependence, while the PM E-DRIVE Scheme is accelerating the growth of a robust clean mobility ecosystem and reinforcing India's ambition to emerge as a global hub for clean energy technologies, the Minister added.

BHUTAN'S PLANS

Bhutan's Minister of Energy and Natural Resources Lyonpo Gem Tshering said, "Our vision is to expand the country's power generation capacity to 25 GW by 2040 through the addition of 15 GW of hydropower and 5 GW of solar energy. This is driven by rising domestic energy demand and the need to ensure a reliable and sustainable electricity supply."

Tamil Nadu Agri Budget earmarks ₹58,374 cr for farming and allied sectors

Our Bureau
Chennai



The Tamil Nadu Agriculture Budget has earmarked ₹58,374 crore for agriculture and allied sectors in the Revised Budget Estimates (RBE) for 2026-27. The 2025-26 Agriculture Budget earmarked ₹45,661 crore.

Of the total allocation, capital expenditure stands at ₹8,689 crore, while revenue expenditure accounts for ₹49,685 crore. The Rural Development and Panchayat Raj department received the single-largest allocation of ₹18,103 crore.

The State has set a foodgrain production target of 131 lakh tonnes in five years, to ensure food security. During 2026-27, the State plans to produce 125 lakh tonnes.

Targets have been set to increase the production of nutritious pulses, vegetables and fruits to achieve self-sufficiency and nutritional security via various schemes.

COTTON MISSION

The Cotton Renaissance Mission will be implemented on 73,360 acres at a total outlay of ₹27.21 crore from Union and State government funds, benefiting 40,000 farmers. Providing a thrust to organic farming, the Budget proposes an incentive of ₹4,000 per acre to farmers. This will cover 20,000 acres, for which ₹8 crore will be allocated. In addition, ₹9 crore will be allocated from Union and State government funds during 2026-27 to form Organic Farming Clusters covering 7,500 acres by mobilising farmers under the Paramparagat Krishi Vikas Yojana (PKVY) Scheme.

The Budget also proposed to form New Natural Farming Clusters, covering 3,125 acres, besides continuing with the second-year activities on 7,500 acres to produce safe and chemical-free food by improving soil health under the National Mission on Natural Farming.

UZHAVAR AI SCHEME

For ensuring quality of organic produce, certified under the National Programme for Organic Production, a 100 per cent subsidy will be extended for undertaking Pesticide Residue Analysis. The State has set aside ₹25 lakh for this.

The government has come up with an *Uzhavar* Artificial Intelligence Scheme to provide farmers with real-time information on soil health and crop cultivation. For the current fiscal, ₹2 crore has been allocated. A scheme to enhance maize (corn) production will be implemented during 2026-27 on an outlay of ₹36 crore from Union and State government funds.

The State plans to increase the area under pulses, including black matpe, red gram, green gram and cowpea from 15.19 lakh acres to 24.70 lakh acres, and production from 3.88 lakh tonnes to 7.72 lakh tonnes.

The area under oilseeds such as groundnut, sesame, sunflower and castor will be increased from 9.26 lakh acres to 14.89 lakh acres and production from 8.77 lakh tonnes to 16.14 lakh tonnes.

In the 2026-27 fiscal, a Millet Mission will be implemented on a total outlay of ₹63.81 crore from Union and State government funds. The Tamil Nadu Minor Millet Mission will be implemented in 29 districts during 2026-27 on an outlay of ₹7.61 crore allocated from the State's funds.

ED charges ex-Kotak Bank official with ₹107-crore Panchkula civic fund fraud

Our Bureau
New Delhi

The ED started an investigation after taking over an FIR filed by the Haryana Anti-Corruption Bureau

Pushpinder Singh, a former Deputy Vice-President of Kotak Mahindra Bank, funded a lavish lifestyle with money laundered from the accounts of the Panchkula Municipal Corporation in Haryana, buying high-end vehicles, including a Porsche, BMWs and a Harley-Davidson, the Enforcement Directorate (ED) said.

The ED has chargesheeted Singh, along with his two bank colleagues and an employee of the Panchkula Municipal Corporation, accusing them of defrauding the Haryana government of more than ₹100 crore by allegedly diverting the civic body's fixed deposits. The ED filed the chargesheet on July 30 before a Prevention of Money Laundering Act (PMLA) court.

The ED said its probe revealed that Singh purchased high-end cars and SUVs and a Harley-Davidson motorcycle from the proceeds of the crime. Realising that they had been caught, the accused sold the vehicles to third parties to avoid being implicated in the fraud. The four allegedly perpetrated a fraud to "embezzle" funds belonging to the State government department, it said.

The ED started an investigation under the PMLA after taking over an FIR filed by the Haryana Anti-Corruption Bureau.

ILLEGAL ACCOUNTS

Singh, in connivance with municipal corporation official Vikas Kaushik and another Kotak Mahindra Bank employee Dilip Raghav, opened two "unauthorised" bank accounts in the civic body's name using "fake" documents and authorisations, the agency alleged.

"All genuine communications, authorisation letters and instructions sent by the municipal corporation of Panchkula were disregarded, and a series of parallel authorisation letters were created by Singh and Kaushik, with the support of others, for the purpose of opening these two illegal accounts," the ED said.

They subsequently transferred the corporation's funds from its genuine accounts with Kotak Mahindra Bank to these unauthorised accounts using "fake" authorisation letters created in the name of MC Panchkula. "It is learnt that Satish Kumar of Kotak Mahindra Bank was also involved in this fraud," the ED noted.

Mobile numbers and email IDs linked to the two fake accounts, as well as those of the genuine accounts, were updated with mobile numbers and email IDs that were "under the effective control of" Kaushik and Singh, the agency alleged. The move, it said, was made to circumvent the checks and balances prescribed in the bank's standard operating procedures for the prevention of unauthorised bank transfers.

FUND TRANSFERS

The agency claimed that these funds were transferred to people and entities linked to the duo, including Singh's wife, Preeti Thakur. Some of the funds were also used to purchase luxury watches and furniture.

The ED further alleged that Singh "deliberately" sold properties in Sector 2, Panchkula, to his sister Gunita Sethi in a bid to conceal ownership through alleged round-tripping of funds. This was against the funds received by Gunita Sethi from a firm owned by Preeti Thakur, it alleged.

"This round-tripping of funds was done to disguise the ownership of these properties for alienation from attachments under provisions of the PMLA," the ED said.

Singh is also alleged to have "advanced" these funds to provide unsecured loans to individuals and some entities at the rate of 36 per cent per annum in cash.

The ED pegged the total defrauded sum at ₹107.24 crore, and said that it had also attached assets worth ₹131 crore in the case.

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Govt pushes to pass FCRA amendment Bill

Our Bureau
New Delhi

The government is likely to initiate discussions on the controversial Foreign Contribution (Regulation) Amendment Bill, 2026, on August 12 in Parliament and seek its passage through both Houses before the Monsoon Session comes to an end the following day.

Union Home Minister Amit Shah and Parliamentary Affairs Minister Kiren Rijiju have been reaching out to Opposition members and religious groups to build a consensus on the contentious aspects of the draft legislation ahead of initiating discussions on the FCRA Bill in Parliament, with just five working days left before it goes into recess.

The Bill to amend the Foreign Contribution (Regulation) Act (FCRA), which governs the acceptance and utilisation of foreign contributions by individuals, associations and companies in India, was introduced in the Lok Sabha on March 25.

NOT ANTI-CHRISTIAN

Shah tried to allay fears that the Bill was anti-Christian, as he gave figures during one of the meetings that of the total ₹17,000 crore that came into the country in foreign donations, only ₹3,000 crore was meant for Christian bodies.

On Wednesday, Shah separately again met a delegation of top representatives of the Church.

Parliamentary Affairs Minister Kiren Rijiju also broached the issue with the Leader of the Opposition in the Lok Sabha, Rahul Gandhi, during their meeting on Wednesday.

Shah may reply to the debate or intervene in the discussion if the Bill is taken up by Parliament since the government does not want to pass it in the din, given the global attention towards the legislation.

FORM B
PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF
M/S INDITRADE BUSINESS CONSULTANTS LIMITED.

Sl. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	**M/s. Inditrade Business Consultants Limited**
2.	Date of incorporation of corporate debtor	August 27, 2008
3.	Authority under which corporate debtor is incorporated / registered	ROC Ernakulam (Kerala)
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U74140KL2008PLC023055
5.	Address of the registered office and principal office (if any) of corporate debtor	Reg Off: Second Floor, MES Building, Kaloor, Ernakulam, Kochi, Kerala- 682017. Branch Off: T-7C, 5th Floor, A-Wing, Phoenix House, Senapati Bapat Marg, Lower Parel (West), Mumbai-400013.
6.	Date of closure of Insolvency Resolution Process	**July 07, 2026**
7.	Liquidation commencement date of corporate debtor	**July 28, 2026**
8.	Name and registration number of the insolvency professional acting as liquidator	Mr. Vibin Vincent, Registration No. IBBI/IPA-001/IP-P-01997/2020-2021/13134
9.	Address and e-mail of the liquidator, as registered with the Board	Chakkiath House, Elavoor P.O, Angamaly, Ernakulam, Kerala, 683572, Email:vibinvchackiath@yahoo.com
10.	Address and e-mail to be used for correspondence with the liquidator	Chakkiath House, Elavoor P.O, Angamaly, Ernakulam, Kerala, 683572, Email:vibinvchackiath@yahoo.com

Notice is hereby given that the National Company Law Tribunal (Kochi Bench) has ordered the commencement of liquidation of the **M/s. Inditrade Business Consultants Limited** on July 28, 2026 of liquidation under section 33 of the Code.
Name and signature of liquidator: Mr. Vibin Vincent Registration No. IBBI/IPA-001/IP-P-01997/2020-2021/13134,
Date and place: August 06, 2026, Elavoor

MUTHOOT FINCORP LTD. | GOLD AUCTION NOTICE

Regd. Office: Muthoot Centre, TC No 27/3022, Punnen Road, Thiruvananthapuram, Kerala, India - 695001. CIN : U65929KL1997PLC011518, Ph: +91 471 4911400, 2331427.

Notice is hereby given for the information of all concerned that gold ornaments pledged with under mentioned branches of the company , which were overdue for redemption and which have not been redeemed so for in spite of repeated notices will be auctioned on 10.09.2026 from 10 am onwards.

Auction Date: 10.09.2026 - DHULE DISTRICT - DHULE: 1602001769, 1602001773, 1602001786, 1602001788, 1602001791, 1602001798, 1602001841, 1602001861, 1602001909, 1602001938, 1602001975, 1602002037, 1602002041, 1602002060, 1602002095, 1602002140, 1602002144, 1602002155, 1602002159, 1602002160, 1602002179, 1602002194, 1602002206, 1602002332, 1602002339, 1602002347, 1602002357, 1602002360, 1602002365, 1602002405, 1602002421, 1602002450, 1602002462, 1602002467, 1602002473, 1602002499, 1602002508, 1602002513, 1602002521, 1602002522, 1602002525, 1602002526, 1602002530, 1602002531, 1602002551, 1602002553, 1602002554, 1602002569, 1602002582, 1602002584, 1602002606, 1602002607, 1602002632, 1602002672, 1602002676, 1602002685, 1602002688, 1602002689, 1602002742, 1602002757, 1602002788, 1602002821, 1602002827, 1602002829, 1602002852, 1602002883, 1602002886, 1602002913, 1602002940, 1602002946, 1602002963, 1602003040, 1602003057, 1602003074, 1602003127, 1602003135, 1602003144, 1602003152, 1602003187, 1602003215, 1602003218, 1602003232, 1602003234, 1602003263, 1602003277, 1602003284, 1602003287, 1602003288, 1602003291, 1602003301, 1602003311, 1602003325, 1602003333, 1602003368, 1602003390, 1602003396, 1602003400, 1602003414, 1602003447, 1602003528, 1602003548, 1602003622, 8000181602, 8000281602. **Auction Date: 10.09.2026 - JALGAON DISTRICT - JALGAON-RAMANAND NAGAR:** 2195001490, 2195001619, 2195001639, 2195001651, 2195001696, 2195001880, 2195001903, 2195001954, 2195001956, 2195001964, 2195001980, 2195001987, 2195001990, 2195001993, 2195002028, 2195002040, 2195002098, 2195002129, 2195002156, 2195002185, 2195002267, 2195002455, 2195002536, 2195002537, 2195002538, 2195002692, 2195002713, 2195002720, 2195002744, 2195002764, 2195002767, 2195002772, 2195002856, 2195002858, 2195002956, 2195002974. **Auction Date: 10.09.2026 - NANDURBAR DISTRICT - NANDURBAR:** 2229000991, 2229000992, 2229001003, 2229001028, 2229001043, 2229001071, 2229001116, 2229001149, 2229001225, 2229001232, 2229001240, 2229001242, 2229001258, 2229001272, 2229001316, 2229001324, 2229001340, 2229001358, 2229001366, 2229001368, 2229001396, 2229001399, 2229001400, 2229001426, 2229001428, 2229001443, 2229001446, 2229001452, 2229001471, 2229001493, 2229001521, 2229001590, 2229001639, 2229001640, 2229001659, 2229001669, 2229001673, 2229001720, 2229001755, 2229001778, 2229001821, 2229001823, 2229001827, 2229001877, 2229001880, 2229001893, 2229001931, 2229001989, 2229002043.

Auction will be conducted at respective branches. please note if the auction does not get completed on the same day due to any reasons, the same will be conducted on 22.09.2026 at 10.00 am onwards at DHULE DISTRICT - DHULE: GROUND FLOOR, SHIV KRUPA , CTS NO.2074, LANE NO.06,, PAROLA ROAD CORNER, , NEARMUNDADA MARKET/PURANIK HOSPITAL , DHULE, MAHARASHTRA , 424001 .The bidders are requested to produce photo id card ,Pan card .The successful bidder should transfer the money through RTGS.

MUTHOOT FINCORP LTD

MUTHOOT FINCORP LTD. | GOLD AUCTION NOTICE

Regd. Office: Muthoot Centre, TC No 27/3022, Punnen Road, Thiruvananthapuram, Kerala, India - 695001. CIN : U65929KL1997PLC011518, Ph: +91 471 4911400, 2331427.

Notice is hereby given for the information of all concerned that gold ornaments pledged with under mentioned branches of the company , which were overdue for redemption and which have not been redeemed so for in spite of repeated notices will be auctioned on 10.09.2026 from 10 am onwards.

NASHIK DISTRICT - BHABHA NAGAR-NASIK: 2911000946, 2911000958, 2911000959, 2911000975, 2911000981, 2911001047, 2911001061, 2911001081, 2911001091, 2911001101, 2911001103, 2911001106, 2911001107, 2911001112, 2911001124, 2911001127, 2911001136, 2911001153, 2911001162, 2911001175, 2911001198, 2911001205, 2911001219, 2911001224, 2911001233, 2911001241, 2911001252, 2911001275, 2911001279, 2911001290, 2911001293, 2911001326, 2911001364, 2911001370, 2911001372, 2911001384, 2911001427, 2911001548, 2911001566, 2911001594, 2911001601, 2911001612, 2911001634, 2911001646, 2911001681. **JAIL ROAD-NASHIK 1:** 1577001380, 1577001388, 1577001562, 1577001569, 1577001644, 1577001663, 1577001684, 1577001686, 1577001711, 1577001777, 1577001844, 1577001857, 1577001860, 1577001924, 1577001927, 1577001931, 1577001960, 1577001997, 1577002017, 1577002028, 1577002042, 1577002045, 1577002046, 1577002098, 1577002121, 1577002136, 1577002165, 1577002191, 1577002192, 1577002237, 1577002248, 1577002284, 1577002292, 1577002310, 1577002313, 1577002337, 1577002338, 1577002346, 1577002361, 1577002370, 1577002379, 1577002408, 1577002461, 1577002464, 1577002503, 1577002513, 1577002564. **MALEGAON-NASHIK:** 1785000001, 1785000330, 1785000368, 1785001417, 1785001419, 1785001468, 1785001477, 1785001491, 1785001498, 1785001504, 1785001507, 1785001508, 1785001521, 1785001532, 1785001555, 1785001592, 1785001657, 1785001659, 1785001689, 1785001691, 1785001692, 1785001708, 1785001747, 1785001798, 1785001836, 1785001853, 1785001877, 1785001891, 1785001894, 1785001953, 1785002032, 1785002073, 1785002188, 1785002205, 1785002214, 1785002227, 1785002228, 1785002240, 1785002254, 1785002314, 1785002331, 1785002374, 1785002375, 1785002377, 1785002422, 1785002436, 1785002573, 1785002579, 1785002604, 8000091785. **NASHIK-UTTAM NAGAR:** 3585001344, 3585001352, 3585001438, 3585001602, 3585001605, 3585001607, 3585001637, 3585001640, 3585001653, 3585001709, 3585001752, 3585001753, 3585001763, 3585001785, 3585001797, 3585001800, 3585001820, 3585001839, 3585001841, 3585001851, 3585001865, 3585001873, 3585001887, 3585001898, 3585001922, 3585001924, 3585001940, 3585001972, 3585002107, 3585002251, 3585002277, 3585002316, 3585002325, 3585002335, 3585002365, 3585002394, 3585002399, 3585002520, 3585002552, 3585002596, 3585002627. **PANCHAVATI-NASHIK:** 1578000111, 1578000113, 1578001738, 1578001739, 1578001753, 1578001755, 1578001772, 1578001795, 1578001809, 1578001813, 1578001890, 1578001922, 1578001955, 1578001963, 1578002000, 1578002013, 1578002016, 1578002059, 1578002060, 1578002081, 1578002100, 1578002130, 1578002143, 1578002160, 1578002187, 1578002188, 1578002212, 1578002213, 1578002219, 1578002229, 1578002231, 1578002232, 1578002239, 1578002257, 1578002259, 1578002264, 1578002269, 1578002272, 1578002273, 1578002288, 1578002295, 1578002300, 1578002304, 1578002306, 1578002349, 1578002410, 1578002411, 1578002423, 1578002424, 1578002425, 1578002426, 1578002443, 1578002474, 1578002501, 1578002511, 1578002581, 1578002652, 1578002665, 1578002690, 1578002708, 1578002743, 1578002775, 1578002821, 1578002862, 1578002868, 1578002874, 1578002907, 1578002989, 1578003038, 1578003046, 1578003050, 1578003058, 1578003073, 1578003094, 1578003096, 1578003116, 1578003141. **SATANA:** 4390000910, 4390000918, 4390000930, 4390001005, 4390001024, 4390001025, 4390001033, 4390001059, 4390001065, 4390001087, 4390001098, 4390001116, 4390001125, 4390001126, 4390001127, 4390001135, 4390001143, 4390001146, 4390001154, 4390001156, 4390001196, 4390001221, 4390001231, 4390001239, 4390001277, 4390001280, 4390001284, 4390001292, 4390001299, 4390001314, 4390001325, 4390001371, 4390001372, 4390001375, 4390001377, 4390001388, 4390001403, 4390001454, 4390001465, 4390001507, 4390001518, 4390001533, 4390001534, 4390001535. **SINNAR-NASHIK:** 3250001996, 3250002020, 3250002038, 3250002103, 3250002107, 3250002160, 3250002168, 3250002191, 3250002194, 3250002220, 3250002235, 3250002237, 3250002290, 3250002291, 3250002330, 3250002331, 3250002346, 3250002388, 3250002415, 3250002420, 3250002454, 3250002473, 3250002487, 3250002569, 3250002572, 3250002579, 3250002592, 3250002634, 3250002635, 3250002642, 3250002645, 3250002664, 3250002673, 3250002703, 3250002709, 3250002710, 3250002728, 3250002745, 3250002775, 3250002779, 3250002799, 3250002811, 3250002814, 3250002820, 3250002827, 3250002839, 3250002856, 3250002883, 3250002884, 3250002890, 3250002944, 3250002971, 3250002974, 3250002994, 3250003000, 3250003012, 3250003098, 3250003129, 3250003168, 3250003170, 3250003179, 3250003212, 3250003225, 3250003227, 3250003233, 3250003240, 3250003245, 3250003261, 3250003262, 3250003294, 3250003295, 3250003319, 3250003351, 3250003358, 3250003371, 3250003386, 3250003392, 3250003406, 3250003417, 3250003453, 3250003503, 3250003513, 3250003536, 3250003577, 3250003595. **SUBHASH ROAD-NASHIK:** 1579002036, 1579002096, 1579002135, 1579002225, 1579002323, 1579002437, 1579002456, 1579002458, 1579002472, 1579002474, 1579002490, 1579002493, 1579002509, 1579002523, 1579002536, 1579002540, 1579002560, 1579002593, 1579002599, 1579002604, 1579002615, 1579002636, 1579002710, 1579002779, 1579002813, 1579002872, 1579002926, 1579002931, 1579003013, 1579003014, 1579003035, 1579003077, 1579003078, 1579003112, 1579003154, 1579003185, 1579003197, 1579003207, 1579003225, 1579003228, 1579003306, 1579003316, 1579003441, 1579003528, 1579003542, 1579003584, 1579003611, 1579003645, 8000451579.

Auction will be conducted at respective branches. please note if the auction does not get completed on the same day due to any reasons, the same will be conducted on 22.09.2026 at 10.00 am onwards at NASHIK DISTRICT - SUBHASH ROAD-NASHIK: Ground Floor, No. Behind HDFC Bank ATM, Ground Floor, Behind HDFC Bank ATM, Chordiya Sadan, Opp Durga Garden, Near SBI Road, Nashik, Maharashtra. Pin 422101 .The bidders are requested to produce photo id card ,Pan card .The successful bidder should transfer the money through RTGS.

MUTHOOT FINCORP LTD

CMYK M BM-BME